

(b) if so, the main features thereof; and

(c) the total Central contribution asked for?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes. The State Government has proposed a scheme to give a loan of Rs. 10,000/- each to private parties for setting up 5 small scale fruit preservation units.

(c) Rs. 50,000/-.

Van Mahotsava

*71. Shri Damani: Will the Minister of Food and Agriculture be pleased to state how far 'Van Mahotsava' has helped afforestation in various parts of the country?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 27].

Milk Supply in Delhi

*72. Shri Vajpayee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Bharat Sevak Samaj, Delhi, proposed to undertake the work of supplying milk to Delhi citizens;

(b) whether the Samaj had submitted any comprehensive scheme in this regard to Government and also sought aid from them; and

(c) if so, the details of this scheme?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The Bharat Sevak Samaj have a scheme for the procurement of milk in villages and bringing it at central points in rural areas of Delhi State for delivery and distribution under the Delhi Milk Supply Scheme.

(b) No.

(c) Does not arise.

Savan Railway Station Accident

*73. { Shri Jhulan Sinha:
Shri Raghunath Singh:
Shri S. M. Banerjee:
Shri Anirudh Sinha:

Will the Minister of Railways be pleased to state:

(a) the circumstances under which a train collision occurred at Savan (N.E. Railway) during the small hours of the 9th January, 1958;

(b) the number of persons injured and the loss sustained as a result thereof; and

(c) the persons found responsible for the accident and the punishment meted out to them?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) At about 04-03 hours on 9-1-58, while No 309 Up Katihar—Lucknow Express was being admitted into Savan station, the train wrongly entered line No. 2 due to incorrect setting of points and collided with third class coach No. 3401 placed behind the wagons No 799 UP Goods standing on the line.

(b) (i) Three persons sustained slight injuries.

(ii) Approximate cost of damage to Railway property is Rs. 1,100.

(c) According to the finding of the Enquiry Committee, the Line Jamadar of Savan station is responsible for incorrect setting of points. He has been placed under suspension pending finalization of disciplinary action.

Abolition of Second Class and overcrowding on Railways

*74. Shri Sadhan Gupta: Will the Minister of Railways be pleased to state:

(a) whether second class coaches were abolished on suburban trains, plying between Howrah and Sealdah stations, from 1st July, 1957;